GOVERNMENT OF INDIA MINISTRY OF RURAL DEVELOPMENT DEPARTMENT OF RURAL DEVELOPMENT

RAJYA SABHA UNSTARRED QUESTION NO. 1232 TO BE ANSWERED ON 08/12/2021

DEMAND FOR JOBS IN MGNREGA

1232 SHRI DEREK O'BRIEN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the steps being taken in lieu of absorption of more people for MGNREGA;
- (b) the budgetary utilization, out of the allocation of 2.84 billion person days under MGNREGA for 2020-21:
- (c) the amount of payments pending to the States; and
- (d) the amount of supplementary funds, if any, allocated for the same?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT (SADHVI NIRANJAN JYOTI)

- (a): Mahatma Gandhi National Rural Employment Guarantee Scheme (Mahatma Gandhi NREGS) is a demand driven wage employment programme which provide for the enhancement of livelihood security of the households in rural areas of the country by providing at least one hundred days of guaranteed wage employment in every financial year to every household whose adult members volunteer to do unskilled manual work. It provides fall back options for livelihood for the rural households when no better employment opportunity is available.
- (b): The Budgetary allocation under Mahatma Gandhi NREGS for the financial year 2020-21 was Rs. 1,11,500.00 crore at Revised Estimate (RE) stage and an amount of Rs. 1,11,170.86 crore was released during the financial year. During financial year 2020-21, more than 389 crore persondays were generated under Mahatma Gandhi NREGS.
- (c): State/UT-wise details of pending liabilities for wage component under Mahatma Gandhi NREGS as on 03.12.2021 are given at **Annexure-I.**

State/UT wise details of pending liabilities for material component under Mahatma Gandhi NREGS as on 03.12.2021 is given at **Annexure-II.**

(d): There is a budget allocation of Rs.73000 crore under Mahatma Gandhi NREGS during FY 2021-22. Recently, Ministry of Finance allocated additional funds of Rs.10,000 crore for Mahatma Gandhi NREGS as an interim measure. Further, allocation may be made upon assessment of demand during the Revised Estimate (RE) stage.

Annexure I referred in reply to part (c) of Rajya Sabha Unstarred Question No.1232 dated 08.12.2021

	vise details of pending liabilities for on 03.12.2021	wage component under Mahatma Gandhi
Sl. No.	States/UTs	Wage liability (Rs. in crore)
1	Arunachal Pradesh	70.56
2	Assam	20.86
3	Bihar	320.17
4	Chhattisgarh	31.49
5	Jammu and Kashmir	121.14
6	Jharkhand	241.60
7	Karnataka	577.89
8	Madhya Pradesh	454.23
9	Mizoram	92.49
10	Nagaland	22.78
11	Punjab	0.17
12	Rajasthan	124.46
13	Tamil Nadu	5.18
14	West Bengal	1431.38
15	Puducherry	0.33
16	Ladakh	0.54
Total		3,515.29

Annexure II referred in reply to part (c) of Rajya Sabha Unstarred Question No.1232 dated 08.12.2021

Sl. No.	State/UT	Material liability (Rs. in crore)
1	ANDHRA PRADESH	1340.69
2	ARUNACHAL PRADESH	46.41
3	ASSAM	67.00
4	BIHAR	556.62
5	CHHATTISGARH	272.03
6	GOA	0.01
7	GUJARAT	117.40
8	HARYANA	27.26
9	HIMACHAL PRADESH	46.54
10	JAMMU AND KASHMIR	43.85
11	JHARKHAND	215.54
12	KARNATAKA	467.95
13	KERALA	128.21
14	LADAKH	0.42
15	MADHYA PRADESH	886.34
16	MAHARASHTRA	83.31
17	MANIPUR	68.13
18	MEGHALAYA	121.09
19	MIZORAM	0.46
20	NAGALAND	12.57
21	ODISHA	782.82
22	PUNJAB	168.04
23	RAJASTHAN	868.59
24	SIKKIM	9.09
25	TAMIL NADU	425.89
26	TELANGANA	260.08
27	TRIPURA	19.23
28	UTTAR PRADESH	169.09
29	UTTARAKHAND	126.83
30	WEST BENGAL	1149.03
31	ANDAMAN AND NICOBAR	0.14
32	LAKSHADWEEP	0.00
33	PUDUCHERRY	0.08
34	THE DADRA AND NAGAR HAVELI AND DAMAN AND DIU	0.00
	Total	8480.74

(as per MIS)